

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.983
TO BE ANSWERED ON 13.12.2022**

IMPLEMENTATION OF SEED SCHEME

**983. SHRI MANNE SRINIVAS REDDY:
SHRI KOMATI REDDY VENKAT REDDY:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of applications received online/ offline from across the country for benefits under the Scheme for Economic Empowerment of Denotified (SEED), Nomadic, Seminomadic Tribes along with the latest estimates available with the Government including the applications received so far on the SEED's online portal;
- (b) the details of various communities under the Scheduled Castes, Scheduled Tribes and Other Backward Classes who are holding up the implementation of the scheme; and
- (c) the details thereof and the present status till now?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)**

(a): The Ministry of Social Justice and Empowerment is implementing a Scheme for Economic Empowerment of DNTs (SEED) for Development and Welfare of DNTs. In order to ensure that the benefit of the scheme reaches to the real targeted beneficiaries, the Ministry has also developed and opened the portal for SEED in September, 2022 calling for applications. About 4700 applications available on the portal have been extracted from the portal and forwarded to State Governments for verification.

(b) & (c): There is no such information available in the Department of Social Justice and Empowerment.
